

Role of Governors

972. SHRI GADILINGANA GOWD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are considering to review the status of State Governors in the context of the present political situation in the country ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

(c) The present political situation in the country does not warrant any change in the Constitutional status of the Governors.

Abrogation of Article 370 of the Constitution

973. SHRI GADILINGANA GOWD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Plebiscite Front Executive Committee warned the Government in a resolution that Article 370 of the Constitution guaranteeing special status to Jammu and Kashmir constituted only a basis of relationship between the State and the Union and that as and when this Article was abrogated, "India shall cease to have any *locus standi* in Kashmir" ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) In a resolution adopted at the meeting of the Working Committee of the Plebiscite Front held at Srinagar on 14th December, 1969, the Front said that it considered article 370 of the Constitution as the only basis for a relationship of Kashmir with India on a temporary basis subject to a plebiscite and as and when this article is abrogated India shall cease to have any *locus standi* in Kashmir.

(b) Government consider the resolution as wholly misconceived and a total distortion and misinterpretation of the facts of history and the Constitution.

Need for Language Technology

974. SHRI GADILINGANA GOWD : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the need for language technology was stressed by the British Council's representatives in India Mr. Chawson ; and

(b) if so, the reaction of Government thereto and the details thereof ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir.

(b) Government has been aware about the importance of the new technique of language teaching. The Central Institute of Indian Languages at Mysore are already engaged in evolving a new technology for the teaching of Indian Languages. As an experimental measure two Centres for this purpose are being set up at Bhubaneswar and Mysore where certain modern Indian Languages will be taught to Secondary School Teachers through this new technique.

Indian Committee for Cultural Freedom

975. SHRI JYOTIRMOY BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an organisation known as 'Indian Committee for Cultural Freedom' operates in India ;

(b) if so, who are the sponsors of this organisation ; and the States in India where it operates ;

(c) the nature of activities carried on by it ;

(d) the addresses of its main centres where it carries on its activities ;

(e) the details of sources, including foreign sources, if any, separately, of its finances ; and

(f) whether it is a fact that 'Indian Committee for Cultural Freedom' is an American C. I. A. sponsored organisation and C. I. A. is the main source of its finance ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (f). Information from the Governments of